

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 204
(IB)-512/ND/2022

IN THE MATTER OF:

Uniplatform Tech Pvt. Ltd. (Through Mohd ... Applicant/Petitioner
Nazim Khan :-voluntary liquidator)

Under Section: 59 of IBC, 2016

Order delivered on 30.11.2022

CORAM:

SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)

SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:


For the Applicant : Mr. Anirban Bhattacharya and Mr. Dhruv Sachdeva, Advs.
For the Liquidator : Mr. Mohd Nazim Khan, Vol Liquidator in Person along with PCS Yogita Daga

ORDER

Heard the Liquidator in person. The report of RoC is on record.

The matter is reserved for orders/clarification.


(L.N. GUPTA)
MEMBER (T)


(BACHU VENKAT BALARAM DAS)
MEMBER (J)